

RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No.P.I./02/2015

Dated 08/04/2015

To,


All the District & Sessions Judges

Sub. : Applications / Representations of Bar Associations for observing strike resulting into suspension of work in Subordinate Courts.

It has been observed that the Bar Associations in different Judgeships indulge into strike on the pretext of this or that trivial issues, which results in suspension of work of the Courts causing not only unnecessary inconvenience and harassment to the litigant public at large but also increases arrear of cases in huge piles / heaps.

Therefore, it is enjoined upon all the District & Sessions Judges that Applications / Representations submitted by the Bar Associations for suspension of work be rejected and applicant / Representationist be informed accordingly. Further, henceforth the report being sent to this office in this regard shall include the information about taking said action and so also details of work performed by each officer in the District. The non compliance will be treated adversely against District & Sessions Judges and recorded in their ACRs.

BY ORDER


REGISTRAR GENERAL

No.Gen/XIX/Misc/360/2015/ 427

Dated 08/04/2015

Copy forwarded to the following for information and necessary action.

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. The Registrar (Admn.), Raj.High Court, Jodhpur./Jaipur Bench, Jaipur
4. All the Registrars, Raj.HIGH Court, Jodhpur/ Jaipur.
5. The Deputy Registrar, (Admn.)/ (Confidential), Raj.High Court, Jodhpur./ Jaipur Bench, Jaipur.
6. The Assistant Registrar (Admn.), Raj.High Court, Jodhpur.
7. The Chief Accountant-cum-AOJ, Accounts (Estt.) Section, Rajasthan High Court, Jodhpur.
8. The AOJ, Subordinate Courts (Estt.) Section / RJS (Estt.) Section/ Confidential Section, Raj.High Court, Jodhpur/ Jaipur Bench, Jaipur.


REGISTRAR GENERAL